

44TH LOK ADALAT

SATURDAY, 24TH SEPTEMBER, 2016

BENCH NO. - I

COURT ROOM NO. 33

CENTENARY BUILDING, HIGH COURT, CALCUTTA

The Hon'ble Justice Pradip Kumar Biswas (Rtd.)

Chandreyee Alam Advocate

Achina Kundu Social Activist

Sl. No.	Case No.	Parties
1.	FMAT No. 107/2016	Rijia Bibi Sekkh @ Rijiya Bibi Sekh Vs. Neherul Kadim & anr.
2.	FMAT No. 433/2011	Mallika Ganguly @ Mallikka Ganguly & Ors. Vs. National Insurance Co. Ltd.
3.	FMA No. 838/2015	National Insurance Co. Ltd. Vs. Nirmal Devi & Ors.
4.	FMAT No. 688/2014	National Insurance Co. Ltd. Vs. Lutfunnesa Sk. & Ors.
5.	FMAT No. 108/2009	Smt. Rebena Khatun & Ors. Vs. Swapna Mukherjee @ Suparna Mukerjee & Anr
6.	FMAT No. 781/2013	Smt. Sova Devi @ Shova Devi Shaw & Ors. Vs. The New India Assurance Co. Ltd. & Anr.
7.	FMAT No. 687/2013	Sri Sujan Das & Anr. Vs. The Oriental Insurance Co. Ltd. & Anr.
8.	FMAT No. 1167/2010	Smt. Dipu Balo & Anr. Vs. The New India Assurance Co. Ltd. & Anr.
9.	FMAT No. 1572/2013	Sabita Thakur Vs. Reliance General Insurance Co. Ltd. & Anr.

10.	FMAT No. 888/2011	Alla Rakha Shaikh @ Alla Rakha Sk. & Anr. Vs. Union of India
11.	FMAT No. 892/2011	Saratananisha Bibi & Anr. Vs. Union of India
12.	FMAT No. 999/2014	Shrimati Halder & Anr. Vs. National Insurance Co. Ltd. & Anr.
13.	FMAT No. 1160/2013	Bijoy Kumar Haler & Anr. Vs. National Insurance co. Ltd.
14.	FMA No. 1816/2014	United India Insurance Co.Ltd. Vs. Smt. Keka Pramanick & Anr.
15.	F.M.A.T. No. 516/2016	Smt. Anjali Ghosh & Ors. Vs. Cholamandalam MS General Insurance Co. Ltd. and Anr.
16.	F.M.A.T. No. 57/2016	Jaybun Sekh & Ors. Vs. The Magma HDI General Insurance Co. Ltd. & Anr.
17.	F.M.A.T. No. 815/2016	Nandita Biswas @ Mondal & Ors. Vs. National Insurance Company Ltd. & Anr.
18.	F.M.A.T. No. 818/2016	Nibedita Ghosh Vs. National Insurance Company Ltd. & Anr.
19.	F.M.A.T. No. 743/2016	Anjana Orang & Ors. Vs. National Insurance Company Ltd. & Anr.
20.	F.M.A.T. No. 659/2016	Moumita Mondal Vs. New India Assurance Company Ltd. & Anr.
21.	F.M.A.T. No. 748/2014	Basanti Biswas & Ors. Vs. The Oriental Insurance Co. Ltd.

22.	F.M.A.T. No. 984/2013	Saikh Nurjahan Bibi & Ors. Vs. The Oriental Insurance Co. Ltd.
23.	F.M.A.T. No. 986/2013	Mithu Singh Vs. The Oriental Insurance Co. Ltd.
24.	F.M.A.T. No. 236/2012	Hakim Rabha & Ors. Vs. The Oriental Insurance Co. Ltd.
25.	F.M.A.T. No. 1024/2013	Kanchan Biswas Vs. The Oriental Insurance Co. Ltd.
26.	F.M.A.T. No. 1575/2012	Ava Rani Karmakar Vs. The New India Assurance Co. Ltd. & Ors.
27.	F.M.A.T. No. 533/2013	Minku Mazumder Vs. The United India Insurance Co. Ltd.
28.	F.M.A.T. No. 146/2014	Najiza Bibi Sekh & Ors. Vs. ICICI Lombard General Insurance Co. Ltd.
29.	F.M.A.T. No. 867/2011	Shri Kedarnath Show Vs. Union of India
30.	F.M.A. No. 71/2012	Smt. Bibi Fatema & Ors. Vs. The Oriental Insurance Co. Ltd. & Anr.
31.	F.M.A. No. 73/2012	Smt. Uma Saha & Ors. Vs. The Oriental Insurance Co. Ltd. & Ans.
32.	F.M.A.T. No. 241/2013	I.C.I.C.I Lombard General Insurance Co. Ltd. Vs. Smt. Maya Ghosh & Anr.
33.	F.M.A. No. 20/2006	Netai Mondal Vs. United India Insurance Co. Ltd.

34.	F.M.A. No. 305/2006	Sk. Mozzeslam @ Sk. Moza Vs. National Insurance Co. Ltd.
35.	F.M.A. No. 288/2007	Mira Devi Vs. National Insurance Co. Ltd.
36.	F.M.A. No. 244/2008	Sobhan Maity Vs. United India Insurance Co. Ltd.
37.	F.M.A. No. 1388/2008	Prafullya Adak Vs. National Insurance Co. Ltd.
38.	F.M.A. No. 176/2006	Tajimul Sk. Vs. National Insurance Co. Ltd.
39.	F.M.A. No. 495/2004	Ranapratap Halder Vs. National Insurance Co. Ltd. & Anr.
40.	F.M.A. No. 912/2005	Mamata Lohar Vs. United India Insurance Co. Ltd. & Anr.
41.	F.M.A. No. 911/2005	Rasheda Khatoon Vs. National Insurance Co. Ltd.
42.	F.M.A. No. 367/2008	Sova Roy Vs. Oriental Insurance Co. Ltd.
43.	F.M.A. No. 600/2007	Ananda Bowli Vs. National Insurance Company
44.	F.M.A. No. 240/2008	Anjali Mishra Vs. New India Assurance Co. Ltd.
45.	F.M.A. No. 682/2003	Oriental Insurance Co. Ltd Vs. Marshal Soren
46.	F.M.A. No. 1526/2008	Netai Mukherjee Vs. Oriental Insurance Co. Ltd. & Anr.

47.	F.M.A No. 173/2011	Nasira Begum Vs. National Insurance Co. Ltd. & Anr.
48.	F.M.A No. 790/2011	P. Uma Vs. National Insurance Co. Ltd. & Anr.
49.	F.M.A.T. No. 948/2014	National Insurance Co. Ltd. Vs. Mirazul Sk. & Ors.
50.	F.M.A.T. No. 390/2016	ICICI General Insurance Co. Ltd. Vs. Tajkira Begum & Ors.
51.	F.M.A.T. No. 436/2014	ICICI Lombard General Insurance Co. Ltd. Vs. Sankar Ganguly @ Sankarnath Ganguly & Ors.
52.	F.M.A.T. No. 250/2015	Mariam Bibi Vs. The New India Assurance Co. Ltd.
53.	F.M.A.T. No. 332/2015	Behula Ruidas Vs. The Oriental Insurance Co. Ltd.

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The Hon'ble Justice Toufique Uddin (Rtd.)

Pratik Kumar Bhattacharya Advocate

Aruna Chatterjee Social Activist

Sl. No.	Case No.	Parties
1.	F.M.A No. 76/2013	Smt. Minju Barman & Ors. Vs. The National Insurance Co. Ltd.
2.	F.M.A No. 212/2008	Parul Bibi @ Nessa & Ors. Vs. The National Insurance Co. Ltd.
3.	F.M.A No. 338/2013	Smt. Dalim Rao & Anr. Vs. The National Insurance Co. Ltd.
4.	F.M.A No. 1052/2010	Ashadullah Sk. & Ors. Vs. The New India Assurance Co. Ltd.
5.	F.M.A No. 2864/2013	Smt. Bhagabati Poddar Vs. The New India Assurance Co. Ltd.
6.	F.M.A No. 1905/2014	Anjali Mondal & Anr. Vs. The New India Assurance Co. Ltd.
7.	F.M.A No. 546/2014	Goutam Goswami Vs. The New India Assurance Co. Ltd.
8.	F.M.A No. 629/2011	Aizuddin Sk. @ Aijoddi Sk. Vs. The New India Assurance Co. Ltd.

9.	F.M.A No. 775/2011	United India Insurance Co. Ltd. Vs. Sri Krishna Barik
10.	F.M.A.T No. 1005/2015	Usha Barui & Ors. Vs. Altapuddin Mondal & Anr.
11.	F.M.A.T No. 63/2016	Kalpana Sardar & Ors. Vs. Mita Sarkar
12.	F.M.A.T No. 1347/2013	Tanjila Bibi Vs. Alema Sk. & Anr.
13.	F.M.A.T No. 440/2016	Dipa Sarkar Vs. Raj Kumar Halder & Anr.
14.	F.M.A.T No. 1084/2015	Smt. Sabitri Kar & Ors. Vs. The National Insurance Co. Ltd. & Anr.
15.	F.M.A.T. No. 822/2016	Wahida Sabamporp & Ors. Vs. Shri Ram General Insurance Co. Ltd. & Anr.
16.	F.M.A.T. No. 314/2016 With F.M.A.T. No.1179/2015	Tripti Rani Pal Vs. Shri Ram General Insurance Co. Ltd. & Anr. Shri Ram General Insurance Co. Ltd. Vs. Tripti Rani Pal
17.	F.M.A.T. No. 817/2016	Nilima Sarkar Vs. United India Insurance Company Ltd & Anr.
18.	F.M.A.T. No. 819/2016	Gopiswari Nandi Vs. United India Insurance Company & Anr.
19.	F.M.A.T. No. 647/2016	Sankari Biswas & Ors. Vs. Bajaj Allianj General Insurance Company Ltd. & Anr.

20.	F.M.A.T. No. 657/2016	Majid Sk Vs. ICICI Lombard General Insurance Company Ltd & Anr.
21.	F.M.A. No. 835/2005	Hela Ram Ghosh Vs. New India Asurance Co. Ltd.
22.	F.M.A. No. 2356/2005	Nandalal Mahato Vs. National Insurance Co. Ltd.
23.	F.M.A. No. 1249/2008	Joytsna Ghosh Vs. National Insurance Co. Ltd. & Anr.
24.	F.M.A. No. 1536/2011	New India Assurance Co. Ltd. Vs. Kashmira Mallick
25.	F.M.A.T. No.1391/2013 F.M.A. No. 1741/2014	National Insurance Co. Ltd. Vs. Kakali Mondal
26.	F.M.A.T. No.1402/2014 F.M.A. No. 1074/2015	Saraswati Patra Vs. New India Assurance Co. Ltd.
27.	F.M.A.T. No.328/2014	National Insurance Co. Ltd. Vs. Radharani Ghora
28.	F.M.A.T. No.264/2014	National Insurance Co. Ltd. Vs. Radharani Ghora
29.	F.M.A. No. 934/2004	Khitish Mondal Vs. National Insurance Co. Ltd.
30.	F.M.A. No. 2511/2005	Sujay Mallick Vs. New India Assurance Co. Ltd.
31.	F.M.A. No. 3030/2002	Rina Dhua Vs. United India Insurance Co. Ltd.

32.	F.M.A. No. 1574/2008	Rupsona Bibi Vs. New India Assurance Co. Ltd
33.	F.M.A. No. 660/2003	Srikant Dutta Vs. National Insurance Co. Ltd & Anr.
34.	F.M.A. No. 560/2003	Kabita Dalui Vs. United India Insurance Co. Ltd.
35.	F.M.A. No. 381/2002	Dipali Mitra Vs. United India Insurance Co. Ltd.
36.	F.M.A. No. 2004/2001	Sanfa Bibi Vs. Oriental Insurance Co. Ltd.
37.	F.M.A. No. 369/2001	Sabita Dey Vs. National Insurance Co. Ltd. & Anr.
38.	F.M.A. No. 368/2001	Subhra Gupta Vs. United India Insurance Co. Ltd.
39.	F.M.A. No. 213/2002	Gour Das Vs. United India Insurance Co. Ltd
40.	F.M.A. No. 1148/2007	Suga Bibi & Anr. Vs. New India Assurance Co. Ltd. & Anr
41.	F.M.A.T. No. 816/2016	Salehar Mondal & Anr. Vs. Oriental Insurance Company Ltd. & Anr.
42.	F.M.A.T. No. 821/2016	Khokan Paul Vs. Oriental Insurance Company Ltd. & Anr.

43.	F.M.A. No. 1613/2014 (F.M.A.T. No. 214/2014)	The New India Assurance Co. Ltd. Vs. Mazda Bibi & Anr.
44.	F.M.A No. 13/2014	National Insurance Co. Ltd. Vs. Thiyari Yadav & Anr.
45.	F.M.A No. 483/2005	Anju Devi Vs. National Insurance. Company Ltd.
46.	F.M.A. No. 972/2006	Anishu Sk. Vs. New India Assurance Co. Ltd. & Anr
47.	F.M.A No. 279/2003	Anjanna Das Vs. New India Assurance Co. Ltd.
48.	F.M.A No. 207/2011	Basiran Bibi Vs. National Insurance Co. Ltd. & Anr.
49.	F.M.A. No. 930/2005	Chumka Hansda Vs. Oriental Insurance Co. Ltd.
50.	F.M.A No. 504/2010 (F.M.A.T. No. 1250/09)	Mira Devi Prajapati Vs. New India Assurance Co. Ltd.
51.	F.M.A.T. No. 1596/2013	Bani Ghosh Vs. National Insurance Co. Ltd.
52.	F.M.A.T. No. 746/2014	Jauni Oraw & Ors. Vs. The New India Assurance Co. Ltd. & Ors.
53.	F.M.A.T. No. 1571/2013	Jalgaon Bewas & Ors. Vs. The New India Assurance Co. Ltd.